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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 5 / BB/2017	-	For Order	Rule-6 of IB.	BMM Ispat Ltd. Vs Hubli Electricity Supply Co. Ltd.,

SL.	NAME (IN CAPITAL)	SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM

MAHIMA GOUD 9632179659

CORPORATE

TE Blakins Gord.

SUMANS SHENOY 9986643791

OPERATIONAL CREATOR

Counsel for petitioner is present. Counsel for respondent is present. She filed objections.

For hearing, list it on 19.07.2017.

MEMBER (J) 9/6

MEMBER (T)